

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH EAST)
SAKET COURTS, NEW DELHI


ORDER

As desired by the Hon'ble The Chief Justice, High Court of Delhi, the Arrears Committee of the South-East District, Saket Court Complex, New Delhi is constituted as under:-

1. Ms. Neena Bansal Krishna, PO (MACT) (ex-officio senior . most AD& SJ in the District)
2. Ms. Renu Bhatnagar, Ld. ASJ-01, (ex-officio senior most ASJ in the District)
3. Ms. Sunaina Sharma, Ld. ADJ-04 (ex.officio senior most ADJ in the District)
4. Ms. Veena Rani, Ld. CMM (ex-officio CMM).
5. Sh. Munish Markan, Ld. SCJ-RC (ex-officio senior Most Civil Judge in the District)

The above said committee shall formulate a proper strategy for speedy disposal of the cases, particularly old cases and fix the targets for disposal of pending cases category wise by tomorrow i.e. **05.02.2016**.

This committee shall also formulate the guidelines for expeditious disposal of the cases, fix the targets for disposal of the identified cases and propose constructive suggestions for implementation of the same periodically from time to time.


4/2/16
(R. Kiran Nath)
District & Sessions Judge,
South East, Saket Courts
Complex, New Delhi

1959-2002

No. _____ South East/ Saket/ 2016 _____ New Delhi, Dated 04/02/16